

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 604/17 in DFR NO. 2155/17 (IA 604/17-for delay in filing)	UJVN Ltd. Vs. Uttarakhand Electricity Regulatory Commission & Anr.	2155/2017 Dated 10/07/2017	31/07/2017		17/08/2017
2.	IA 612/17 in DFR NO. 2153/17 (IA 612/17-for delay in filing)	UJVN Ltd. Vs. Uttarakhand Electricity Regulatory Commission & Anr.	2153/2017 Dated 10/07/2017	31/07/2017		17/08/2017
3.	242/17 & IA 607/17 (IA 607/17 -for exemption from filing certified copy of impugned order)	Indian Wind Power Association Vs. Punjab State Electricity Regulatory Commission & Ors.	2120/2017 Dated 05/07/2017	01/08/2017		22/08/2017
4.	IA 611/17 in DFR NO. 2288/17 (IA 611/17-for delay in filing)	M/s Green Energy Association Vs. Jharkhand State Electricity Regulatory Commission & Anr.	2288/2017 Dated 20/07/2017	01/08/2017		22/08/2017
5.	IA 610/17 in DFR NO. 2292/17 (IA 610/17-for delay in filing)	Uttarakhand Power Corporation Ltd. Vs. Uttarakhand Electricity Regulatory Commission & Anr.	2292/2017 Dated 20/07/2017	03/08/2017		23/08/2017
6.	IA 606/17 in DFR NO. 2203/17 (IA 606/17-for waiver of court fees)	Mr. Rama Shanker Awasthi Vs. Bajaj Energy Private Limited & Ors.	2203/2017 Dated 13/07/2017	03/08/2017		23/08/2017
7.	244/17	Jaiprakash Power Venture Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	2315/2017 Dated 21/07/2017	04/08/2017		23/08/2017

By Order
Sd/-
Dy. Registrar

Dated: 09/08/2017